

IN THE MATTER OF:

State Bank of India

...

Applicant/Petitioner

Vs

Shagufta Khan

...

Respondent

Order under Section 95 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 01.03.2021

CORAM:

**SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For Respondent : Mr. Sh. Hasmat Nabi and Puneet Pankaj, Advs.

For the RP : Mr. Abhishek Anand, Mr. Kunal Godhwani, Advs.

: Mr. Arjun Syal and Mr. Shreyan Das, Advs.

ORDER

List the matter on 22.03.2021.

-Sd-

**(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT**

-Sd-

**(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**